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2.	Circular Railway, Calcutta (Part II)	18.5	Clearance of the Planning Commission to Part I of the Project involving provision of single line track between Dum Dum and Prinsep Ghat has been received in March, 1986.
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Northern Railway

NIL

Improvement in I.A. Services

*379. SHRI AKHTAR HASAN : Will the Minister of TRANSPORT be pleased to state :

(a) keeping in view eleven per cent increase in Indian Airlines traffic, what efforts are being made, including addition in the number of aircrafts, not only to keep up the efficiency and standards but to bring about all round positive improvement in services ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) and (b). Apart from augmentation of aircraft capacity to cater to the projected growth in the passenger traffic, concerted efforts are being made to bring about positive improvements in inflight services, ground handling, passenger facilitation, ticketing and booking offices and in the on-time performance of Indian Airlines.

[Translation]

Separate railway zone for Bihar

*380. SHRI KALI PRASAD PANDEY: Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that with a view to extend more railway facilities in Bihar, the General-Secretary of the Bihar Passenger Welfare Association has submitted a memorandum to the Government

demanding a separate Railway Zone for Bihar with its headquarters in Patna ; and

(b) if so, the action taken by Government in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) The proposal has been examined and not found justified.

Improvement in medical education and uniform curriculum

*381. SHRI K.N. PRADHAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government are considering bringing about changes in the medical education system along with introducing new education system ;

(b) if so, the outlines thereof ; and

(c) whether Government also propose to introduce uniform curriculum throughout the country ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) to (c). The National Health Policy approved by the Parliament emphasises the need for formulating, separately, a national medical and health education policy which should set out the changes required to be brought about in the curricular contents and training programmes of

medical and health personnel, at various levels of functioning, take into account the need for establishing the extremely essential inter-relationship between functionaries of various grades resolve the existing regional imbalances in the availability of manpower and ensure that personnel at all levels are socially motivated towards the rendering of community health services etc.

The Government had set up a Medical Education Review Committee and its recommendations are under process. These will be kept in view while formulating a national medical and health education policy.

[English]

Role of central and State Governments to combat food and drug adulteration

*382. SHRI K.V. SHANKARA GOWDA :

SHRI B.V. DESAI :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Union and State Governments stressed each other's role in evolving effective measures to combat food and drug adulteration at the Health Minister's Conference held in February, 1986 ;

(b) if so, whether several State Ministers emphasised the need for amending the Prevention of Food Adulteration Act and sought sharing of expenditure by the Union Government to enable the State Governments to establish combined food and drug testing laboratories ; and

(c) what was the Union Government's suggestion to the State Health Ministers in regard to curbing drug adulteration ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) Yes, Sir.

(b) Yes, Sir.

(c) The State Health Ministers have been urged to strengthen the existing drug control infrastructure with a view to curbing effectively drug adulteration.

New airports in Kerala during seventh plan

*384. PROF. P.J. KURIEN : Will the Minister of TRANSPORT be pleased to state :

(a) the names of new airports proposed to be constructed in Kerala during Seventh Plan ;

(b) whether any detailed plan has been made in this regard ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) Apart from the completion of Calicut (Karipur) airport, which was taken up in the Sixth Plan, no new airport is proposed to be constructed in Kerala during the Seventh Plan.

(b) and (c) . Do not arise.

Expansion of airport at Cochin

*385. PROF. K.V. THOMAS : Will the Minister of TRANSPORT be pleased to state :

(a) whether the present airport at Cochin is to be expanded to a modern airport ;

(b) if not, will a new airport having the standard of international airport be constructed in the Ernakulam District itself ; and

(c) when the night-landing facilities in Cochin airport will be materialised ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) No major expansion of Cochin Airport is envisaged. However, improvement of passenger terminal facilities has been